

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
LOK SABHA
UNSTARRED QUESTION NO. 3834
ANSWERED ON MONDAY, 24th MARCH, 2025/ 3 CHAITRA 1947 (SAKA)

EDUCATION LOAN FROM BHARATIYA MAHILA BANK

†3834. SMT. DELKAR KALABEN MOHANBHAI:
SHRI BHUMARE SANDIPANRAO ASARAM:

Will the Minister of FINANCE be pleased to state:

- (a) the details of total amount of loans sanctioned, disbursed and utilized along with the number and percentage of students who took education loan from Bharatiya Mahila Bank (BMB) in Maharashtra and UT of Dadra and Nagar Haveli during the last three years and the current year;
- (b) the current rate of interest being charged by Bharatiya Mahila Bank on education loans in the country;
- (c) whether Bharatiya Mahila Bank charges a lower rate of interest from girl students as compared to male students and if so, the reasons therefor along with the steps taken by the Government to address the said disparity; and
- (d) whether Bharatiya Mahila Bank has any proposals for issuing loans to women self-help groups in Maharashtra and UT of Dadra and Nagar Haveli?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SH. PANKAJ CHAUDHARY)

(a) Government of India vide order dated 20.03.2017 had sanctioned the Acquisition of Bharatiya Mahila Bank Limited by State Bank of India. Further, RBI vide its notification dated 22.3.2017 have notified that, all branches of Bharatiya Mahila Bank Limited will function as branches of State Bank of India from April 1, 2017. Hence, Bharatiya Mahila Bank Limited does not exist as an entity since April 1, 2017.

In view of the above, questions (b) to (d) do not arise.
